

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

37

C.P. No. 417/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Mumbai Nasik Expressway Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
37	MUMBAI NASIK EXPRESSWAY LTD. (SUMIT NAB)	P. C. S	

ORDER

CP 417/14/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)